IN THE SUPREME COURT OF INDIA CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 16144 OF 2017 [@ SPECIAL LEAVE PETITION (C) NO. 8526/2017]

DELHI DEVELOPMENT AUTHORITY PETITIONER(S)

VERSUS

M/S. J.B.M. BUILDER PVT. LTD. & ORS. RESPONDENT(S)

WITH

C.A. NO.16145/2017 @ SLP(C) NO. 8527/2017

JUDGMENT

KURIAN, J.

Leave granted.

2. In view of the judgment of this Court dated 04.05.2017 rendered in Civil Appeal No. 6112 of 2017 & batch, reported in (2017) 6 SCC 751, the instant appeals are dismissed.

 Pending application(s), if any, shall stand disposed of.

4. There shall be no order as to costs.

.....J. [KURIAN JOSEPH]

....J. [R. BANUMATHI]

.....J. [AMITAVA ROY]

NEW DELHI; OCTOBER 06, 2017.